

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1130
TO BE ANSWERED ON 1ST AUGUST, 2024**

INTEREST PAYMENT BY MTNL

**1130 SHRI JAVED ALI KHAN:
SHRI RAMJI LAL SUMAN:**

Will the Minister of Communications be pleased to state:

- (a) whether MTNL has sought funds from Government to pay interests on debt obligations;
- (b) if so, the details thereof; and
- (c) the reasons for the State-owned telecom company MTNL making losses due to Government's policies and decisions?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (c) Mahanagar Telephone Nigam Limited (MTNL) has sought Rs. 1,151.65 Crore to meet the payment of interest on Sovereign Guarantee Bonds (SGBs) for Financial Year 2024-25.

Government has in fact taken various steps for revival of MTNL and BSNL in 2019 and 2022.

- In 2019, first revival package amounting to around Rs. 69 Thousand Crore that brought down the operating costs.
- In 2022, revival package amounting to around Rs. 1.64 Lakh Crore was given for measures such as infusing fresh capital, restructuring debt and meeting viability gap.
